



## Allahabad Bench

C P No. 10/2010

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ZAIN ABBAS	Adv	R.P.	
<u>2.</u>	O.P. MISRA	Advocate.	for NCL Ltd.	

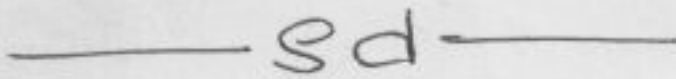
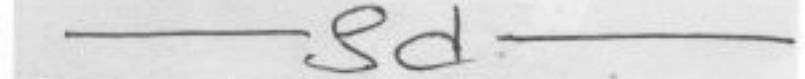
CP NO. 10/2010.

Parties are represented by their respective counsels.

Due to paucity of time, the matter cannot be taken up.

List the matter on 29<sup>th</sup> August, 2019.

Dated: 07.08.2019

SAROJ RAJWARE,  
MEMBER (T)A. R. K. SINHA  
MEMBER (J)